

an>

Title: Election of two members from Lok Sabha to National Jute Board.

HON. SPEAKER: Now, the House will take up item No. 12. Shrimati Smriti Irani.

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Madam Speaker, with your permission, I rise to move:

"That in pursuance of clause (b) of sub-section 4 and sub-section(5) of section 3 of the National Jute Board Act, 2008, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Jute Board, subject to the other provisions of the said Act and the rules made thereunder. "

HON. SPEAKER: The question is:

"That in pursuance of clause (b) of sub-section 4 and sub-section(5) of section 3 of the National Jute Board Act, 2008, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the National Jute Board, subject to the other provisions of the said Act and the rules made thereunder. "

The motion was adopted.